

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1344
ANSWERED ON:30.11.2006
LITIGATIONS IN RAILWAYS
Karunakaran Shri P.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware that the progress of a number of railway works has been affected due to litigations;
- (b) if so, the reasons for such litigations; and
- (c) the action taken by the Railways for quick disposal of such cases ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a) to (c): Information is being collected and will be laid on the Table of the Sabha.